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Title : Introduction of the Constitution (Amendment) Bill, 2009 (Insertion of new article 21B).

SHRI L. RAJAGOPAL (VIJAYAWADA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI L. RAJAGOPAL : I introduce** the Bill.

MR. DEPUTY-SPEAKER: Item No. 26. Dr. Ramshankar -- Not present.